

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF METRO MANAGEMENT SERVICES PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Metro Management Services Private Limited
2.	Date of incorporation of corporate debtor	20/03/1998
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140DL1998PTC092837
5.	Address of the registered office and principal office (if any) of corporate debtor	L-60 B, Malviya Nagar, New Delhi-110017
6.	Date of closure of Insolvency Resolution Process	01.10.2021
7.	Liquidation commencement date of corporate debtor	01.10.2021 (Received on 06.10.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Ashok Arora IBBI/IPA-003/ICAI-N-00279/2020-2021/13170
9.	Address and e-mail of the liquidator, as registered with the Board	281 / Sector 51, second floor, Sector 51, Opp. Amity International School, In front of gate no.2 of Symphony Floors Society, Gurgaon, Haryana, 122018 Ashok.arora79@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	C-100, C Block, Sector 2, Noida, Uttar Pradesh-201301 lbc.mmspl@gmail.com
11.	Last date for submission of claims	31.10.2021

Notice is hereby given that the National Company Law Tribunal **New Delhi Bench VI** has ordered the commencement of liquidation of the **Metro Management Services Private Limited** on **01.10.2021 (Received on 06.10.2021)**.

The stakeholders of Metro Management Services Private Limited are hereby called upon to submit their claims with proof on or before **31.10.2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.



SD/-

Ashok Arora

IBBI/IPA-003/ICAI-N-00279/2020-2021/13170

Liquidator in the matter of Metro Management services Private Limited

Date: 08th October 2021

Place: Gurugram, Haryana